

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 43 /RP/2017

- Subject** : Review Petition No. 43/RP/2017 seeking review of order dated 31.8.2017 in Petition No. 67/TT/2015.
- Date of Hearing** : 5.6.2018
- Coram** : Shri P.K. Pujari, Chairperson
Shri A. K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M. K. Iyer, Member
- Petitioner** : Power Grid Corporation of India Limited (PGCIL)
- Respondents** : Assam Electricity Grid Corporation Limited and 80 others
- Parties present** : Ms. Swapna Seshadri, Advocate, PGCIL
Shri R.P. Padhi, PGCIL
Shri Aaryaman Sexena, PGCIL
Shri R. B. Sharma, Advocate, BRPL
Shri Varun Shankar, Advocate, TPDDL
Shri Raj Kumar Mehta, Advocate, GRIDCO
Ms. Himanshi Andley, Advocate, GRIDCO

Record of Proceedings

Learned counsel appearing for the PGCIL sought adjournment as the arguing counsel is unavailable today. Learned counsel for the GRIDCO urged that the matter may be posted for hearing any time after first week of July, 2018 as he is unavailable during that period.

Taking into consideration the request of the counsel for the parties, the Commission directed to list the matter on 3.7.2018 for final hearing.

By order of the Commission

sd/-
(T. Rout)
Chief (Law)

